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OA No. 461/2006.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order
on 12.08.09
prepared for
counsel for
Lata Sadi.

in
12.08

18/8
SD

ORDER DATED: 12-08-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

As grievance of the Applicant
has already been met by the
Department, this OA has become
infertile. Accordingly, this OA is
dismissed for becoming infertile.

Member (Adm.)

Member (Judl.)